

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
 DAILY CAUSE LIST DATED **03.03.2026** (TUESDAY)
 CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
 Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Delivery of Order

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	IA No. 192/2026 (To implead) in Comp App (AT) (CH) (Ins) No. 629/2025 For Exemption IA No. 1743/2025 For Stay IA No. 1745/2025	SGK Agencies Pvt Ltd Vs Bremels Rubber Industries Pvt Ltd & Anr.	Mr. VV Sivakumar	Mr. Abhishek Sriram R2

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT) (CH) No. 28/2026 For Stay IA No. 319/2026 For Exemption IA No. 320 & 321/2026	Harti Venkataravanppa Dharmesh, Managing Director, Shareholder & Promoter of Vistara Media Pvt Ltd Vs Kamalapuri Narasimaih Jayalakshmi & 7 Ors.	Mr. Arunava Mukherjee	
3.	Comp App (AT) (CH) (Ins) No. 112/2026 For Stay IA No. 346/2026 For Exemption IA No. 347/2026 For Condone Delay IA No. 348/2026 Delay in refiling IA No. 349/2026	Kunaparaju Sudharshan Verma Suspended Board of Director of Bharat Waterfront Pvt Ltd Vs IL & FS Financial Services Ltd & 2 Ors.	Mr. Yogesh Kumar Jagia	
4.	Comp App (AT) (CH) (Ins) No. 113/2026 To implead IA No. 351/2026	Renuka Devi Rangaswamy, RP of Regen Infrastructure and Services Pvt Ltd	Mr. Surya Teja SS Nalla	
5.	Comp App (AT) (CH) (Ins) No. 73/2026 For Stay IA No. 328/2026 For Condone Delay IA No. 329/2026 For Exemption IA No. 330/2026 Delay in refiling IA No. 331/2026	AM Farook & Anr. Vs N Kumar, Liquidator of AKR Home Depot Pvt Ltd	Mr. C Edser Raj	

Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6.	Comp App (AT) (CH) (Ins) No. 29/2026 For Condone Delay IA No. 66/2026 For Stay IA No. 67/2026 For Direction IA No. 68/2026 (With Defects)	N Padmanabhan Erst. Director of RRP Housing Pvt Ltd & Anr. Vs G Murali (Representative of Home Buyers) & Anr.	Mr. Sam Jayaraj Hosuton	
7.	Comp App (AT) (CH) (Ins) No. 619/2025 (With Defects)	Financial Creditors in Consortium of Leo Meridian Infrastructure Projects and Hotels Ltd Vs Devendra Prasad, Ex-Chairman of the Erst. Monitoring Committee of Leo Meridian Infrastructure Projects & Hotels Ltd	Mr. PBA Srinivasan	
8.	Comp App (AT) (CH) No. 30/2026 For Condone Delay IA No. 344/2026 For Exemption IA No. 345/2026 (With Defects)	Mohan Babu Gera & 5 Ors. Vs Chakkilam Aishwarya & 5 Ors.	Ms. Kodangal Sandhya Rani	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9.	IA No. 350/2026 (For Amendment) in Comp App (AT) (CH) No. 36/2025 Delay in refiling the IA IA No. 352/2026	Ravi Shankar Gopalakrishnan Vs Hyderabad Pollution Controls Ltd & 2 Ors	Mr. K Rajendran	Dr. SV Rama Krishna R2 R3
10.	IA No. 1715/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 617/2025 For Exemption IA No. 1716/2025	Neelkamal Apartments Buyers Association- (NABA) Vs Mahalingam Suresh Kumar, RP of Real Value Promoters Pvt Ltd	Mr. GB Sabari Das	Mr. AG Sathyanarayana For Caveator
11.	IA No. 13/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 05/2026 For Stay IA No. 14/2026	S Sanjeevi Vs RKJ Enterprises	Mr. BSV Prakash Kumar	

12.	IA No.22/2026 (For Stay) in Com App (AT) (CH) (Ins) No. 8/2026	Abhimanyu Raja Managing (Suspended) Director, Vijai Spinners (RJPM) Pvt Ltd Vs Canara Bank & Anr. WITH	Mr. DR Raghunath	Mr. T Ravichandran R1
13.	IA No. 23/2026 (For Stay) in Com App (AT) (CH) (Ins) No. 9/2026	Abhimanyu Raja, Suspended Director, Vijai Spinners (RJPM) Pvt Ltd & Anr. Vs A Arumugam [Currently S.Rajendran] Liquidator of Vijai Spinners(RJPM) Pvt Ltd	Mr. DR Raghunath	
14.	IA No. 201/2026 (For Stay) in Comp App (AT) (CH) No. 14/2026	Jana Chaitanya Housing Pvt Ltd & 2 Ors Vs Sriram Bhaskar	Mr. M Srinivasa Swaroop	Mr. Sheetal Srikanth

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
15.	Comp App (AT) (CH) No. 85/2024 For Direction IA No. 1267/2024 For Stay IA No. 1268/2024	Gramox Paper & Boards Pvt Ltd Vs CSON Paper Mills Pvt Ltd	Mr. CK Karunakaran	Mr. Isaac Thomas
16.	Comp App (AT) (CH) (Ins) No. 407/2024 For Exemption IA No. 1110/2024	Sumit Binani RP of KSK Mahanadi Power Company Ltd & Anr. Vs Water Resources Department, The Executive Engineer & Anr.	Mr. Allwin Godwin	Mr. Atul Jha
17.	TA (AT) No. 01/2025 (Comp App (AT) (Ins) No. 1847/2025 For Stay IA No. 7187/2025 For Exemption IA No. 7189/2025)	Vijay Pitamber Lulla Liquidator of Bhuvana Infra Projects Pvt Ltd Vs The Income Tax Officer (TDS) Ward-1(1)	Mr. Anuj Tiwari	
18.	Comp App (AT) (CH) No. 28/2025 For Stay IA No. 453/2025	M Sai Sudhakar Vs MSR Housing & Resorts Pvt Ltd & 5 Ors	Mr. Ujjwal Jain	Mr. Avinash Amarnath R1-R5
19.	Comp App (AT) (CH) (Ins) No. 64/2025 For Stay IA No. 233/2025	The Chief Commissioner of Income Tax (TDS) Bengaluru Vs Kanekal Chandrasekhar Liquidator of Southern Batteries Pvt Ltd	Mr. P Raj Kumar Jhabakh	Ms. Anusha Peri

20.	Comp App (AT) (CH) No. 126/2025	Sri Rama Murthy Velaga Vs Sri Mathangi Matha Agros Pvt Ltd & 6 Ors.	Mr. Shivam Grover, PCS	Ms. Janani Shankar R2 R3
21.	Comp App (AT) (CH) No. 143/2025	Kanchana Gattu & Anr. Vs Hotel Parklane Pvt Ltd & 5 Ors	Ms. R Moneshaa	
22.	Comp App (AT) (CH) No. 157/2025 For Stay IA No. 1637/2025 (With defects)	Dandu Chandra Reddy & 2 Ors. Vs Vijay Sea Foods & Exports Pvt Ltd & 3 Ors	Ms. Anandha Lakshmi	Mr. Arjun Suresh For Caveator
23.	Comp App (AT) (CH) (Ins) No. 172/2025 For Stay IA No. 459/2025	Oriental Extractions Pvt Ltd Vs CA Jasin Jose Erstwhile RP of SD Pharmacy Pvt Ltd & 3 Ors WITH	Mr. R Surendran	Mr. Akhil Suresh R1 Mr. Bhagavath Krishnan R3
24.	Comp App (AT) (CH) (Ins) No. 173/2025	Oriental Extractions Pvt Ltd Vs CA Jasin Jose Erstwhile RP of SD Pharmacy Pvt Ltd & 3 Ors	Mr. R Surendran	Mr. Akhil Suresh R1 Mr. Bhagavath Krishnan R3
25.	Comp App (AT) (CH) (Ins) No. 420/2025	Ramakrishnan Sadasivan, RP of Connect Wind (India) Pvt Ltd Vs MRF Limited	Mr. J Manivannan	King & Partridge
26.	Comp App (AT) (CH) (Ins) No. 429/2025 For Stay IA No. 1228/2025	The Superintendent of Central Tax Vs Ravindra Beleyur (Liquidator) Reliable Cashew Company Pvt Ltd	Ms. Revathi Manivannan	Mr. T Ravichandran
27.	Comp App (AT) (CH) (Ins) No. 466/2025 For Stay IA No. 1326/2025	T Johnson & 2 Ors. Vs R. Venkatakrisnan Liquidator of the Corporate Debtor, St. John Freight Systems Ltd	Mr. K Pawan Jhabakh	Mr. TK Bhaskar
28.	Comp App (AT) (CH) (Ins) No. 584/2025 For Stay IA No. 1654 /2025 For Urgent Hearing IA No. 1655 /2025 To Dispense with IA No. 1656 /2025 For Direction IA No. 1657/2025	S. Vasudevan Suspended Director of Ozone Homes Pvt Ltd Vs IDBI Trusteeship Services Limited & Anr	Mr. Chandramouli Prabhakar	Mr. Ritesh Kumar Mr. Amir Bavani R2

29.	Comp App (AT) (CH) (Ins) No. 653/2025 For Exemption IA No. 1816/2025 For Stay IA No. 1817/2025	Kalvakuntla Sudhir Rao Vs State Bank of India & Anr. WITH	Mr. Sharath Chandran	
30.	Comp App (AT) (CH) (Ins) No. 654/2025 For Stay IA No. 1818/2025 For Exemption IA No. 1819/2025	Kalvakuntla Suhan Rao Vs State Bank of India & Anr.	Mr. Sharath Chandran	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
31.	TA (AT) No. 223/2021 (Comp App (AT) (Ins) No. 165/2020)	Firefly Creative Studio Pvt Ltd Vs Rockline Entertainment Pvt Ltd	Ms. Geethika MA	Dr. Vandana PL
32.	TA (AT) No. 256/2021 (Comp App (AT) (Ins) No. 28/2021 For Stay IA No. 70/2021)	The Kerala State Pollution Control Board & Anr. Vs Merchem Ltd& 23 Ors	Ms. Rema Smrithi VK	Mr. Aditya Verma R1
33.	Comp App (AT) (CH) (Ins) No. 195/2021 For Stay IA No. 394/2021	Upender Kumar Agarwal Vs State Bank of India & Anr	Mr. S Rajagopalan	Mr. Vipin Warrior – R1 Mr. Amir Bavani-R2
34.	Comp App (AT) (CH) (Ins) No. 296/2021 For Stay IA No. 628/2021 For Exemption IA No. 629/2021	Bank of Baroda Vs BREP Asia II Holding Co. II (NQ) Pte Ltd & 2 Ors	Mr. Pankaj Vivek	Mr. T.K. Bhaskar-R1 Mr. Y Suryanarayana R2 Mr. P Giridharan-R3
35.	Comp App (AT) (CH) (Ins) No. 34/2022 For Stay IA No. 66/2022	Merin Jose Vs State Bank of India	Mr. B Ramana Kuma	Mr. PV Vinod
36.	Comp App (AT) (CH) No. 113/2022 To dispense with IA No.1032/2022 For Stay IA No. 1033 & 1034/2022	Anraj Bhandari Vs Stove Kraft Pvt Ltd & 4 Ors	Mr. R Subramaniam Raja	Mr. Saji P John R1 R2 Mr. Anant Merathia R4 Mr. S Aravindhan R5
37.	Comp App (AT) (CH) No. 77/2023 For Stay IA No. 1065/2023	Sasisri Extractions Ltd & 4 Ors. Vs M Srinivasa Rao & 6 Ors	Mr. Pramod Kumar	Dr. KS Ravichandran Ms. Manjula Devi R1 R2 R4 R6
38.	Comp App (AT) (CH) (Ins) No. 185/2023	Aditya Kedia & Anr. Vs Southern Power Distribution Company of Telangana Ltd & 7 Ors WITH	Mr. Arun C Mohan	Mr. Adithya Reddy R1 Mr. D Narendar Naik R3- R5 Mr. Y Suryanarayana R7 R8

39.	Comp App (AT) (CH) (Ins) No. 200/2023	Reactive Metals of India Pvt Ltd & Anr. Vs Southern Power Distribution Company of Telangana Ltd & 7 Ors WITH	Mr. Y Suryanarayana	Mr. Adithya Reddy R1 Mr. D Narendar Naik R3- R5 R7 Mr. Arun C Mohan R6 R8
40.	Comp App (AT) (CH) (Ins) No. 228/2023 For Condone Delay IA No. 741/2023	Shiv Ratan Pareek & Anr. Vs Southern Power Distribution Company of Telangana Ltd & 7 Ors	Mr. D Narendar Naik	Mr. Adithya Reddy R1 Mr. Arun C Mohan R3 R4 Mr. Y Suryanarayana R5
41.	Comp App (AT) (CH) (Ins) No. 279/2023 For Stay IA No. 853/2023	The Deputy Assistant Commissioner (State Tax), Andhra Pradesh Vs Agrigo Trading Pvt Ltd & Anr	Mr. AG Sathyanarayana	Mr. Avinash Krishnan Ravi-R1 Mr. NP Vijaykumar R2
42.	Comp App (AT) (CH) (Ins) No. 94/2024	INTUC Union, Shree Ambika Sugars Ltd & Anr. Vs Anurag Goel & Anr	Mr. P Ulaganathan	Mr. Anant Merathia R1 Mr. Avinash Krishnan Ravi- R2

02.00 PM

**In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 322/2023 For Stay IA No. 983/2023 For Direction IA No. 990/2023, 1138 & 1140/2024 Interim Injunction IA No. 1137/2024 Part Heard	Shuchi Jain, Suspended Director of Capricorn Food Products India Ltd. Vs J Karthiga, RP of Capricorn Food Products India Ltd. & 13 Ors	Mr. Bhagavath Krishnan	Mr. T Ravichandran R1 Mr. SR Raghunathan R2 Mr. ML Ganesh- R5 Mr. Ravi Rajagopalan R14

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT) (CH) No. 18/2024 For Stay IA No. 313/2024	Jeppiaar Fishing Harbour Muttom Pvt Ltd & Anr. Vs Jeppiaar Sheela&4 Ors	Mr. Dominic Savio Joseph	Mr. R Swarnavel Mr. S Rajasekar R2 R4 Mr. Rohan Rajaseakaran R3 Mr. Jerin Asher Sojan R5

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B.
(044-28880500), or through email on **e-mail ID:** vcnclatchennai5@gmail.com

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By the order of Hon’ble Member (Judicial)

Chennai Bench

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2. Website: www.nclat.nic.in